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EXCISE RECEIPTS IN MAHARASHTRA

- 119. SHRI G. R. PATIL: Will the Minister of FINANCE be pleased to state:
- (a) the total annual receipts of the Central Excise Department in Maharashtra during the vears 1964-65, 1965-66 and 1966-67; and
- (b) the annual expenditure incurred on the staff employed in the Department during each of the years mentioned above?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The required information is given below:

		**	Rs.('000)	
	1964-65	N.964 - 3	- •	207,29,43
(a)	1304-03	•	• •	201,20,70
	1965-66			219,87,56
	1966-67	•		237,94,81
(b)	1964-65			1,47,61
	1965-66		•	1,61,66
	1966-67	•		1,71,06
		4 and	ı≱ 15	

AMOUNT FOR LOW INCOME GROUP HOUSING SCHEME

120. SHRI G. R. PATIL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) the total amount allocated to the Government of Maharashtra under Group Low Income Housing Scheme during the years 1965-66 rnd 1966-67;
- (b) the amount proposed to advanced to Government of rashtra for the year 1967-68; and
- (c) the amount actually utilised by the Government of Maharashtra during the years mentioned above?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) to (c) A statement is attached.

SATEMENT

to Questions

(a) to (c) The Low Income Group (a) to (c) The Low Income Group Housing Scheme is financed partly from Life Insurance Corporation funds and partly from Plan funds. The following amounts were allocated and released to the Government of Maharashtra under the Scheme :-

(Rupees in Lakhs)

Plan funds			LIC funds
A	mount	allocated	
	3	48.00	
8	*	24.00	70.00
2	Amouni	released	
	1963	37.76	**
	1,2	20.00	70,00
	. A	Amount	Amount allocated

NOTE.—Amount actually utilised has not been intimated by the State Government so far.

As regards 1967-68, the Pian funds of Rs. 22.50 lakhs have been allocated to the State Government for this Scheme. The formal release of funds will be made to them inl release of tunds will be made to them ini-March, 1968, on the basis of actual expendi-ture up io 31st December, 1967 and anticipated expenditure during January-March, 1968. A bulk allocation of Rs. 100.00 lakhs of LIC funds has been made to the State Government for 1967-68 for the Housing Schemes which are to be financed from the LIC funds. The amount actually utilised by the State Government for this Scheme during 1967-68 wiH be intimated by tnem some time during the middle of 1968.

AMOUNT FOR RURAL WATER SUPPLY **SCHEME**

- 121. SHRI G. R. PATIL: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) the total amount allocated to the Government of Maharashtra for implementation of Rural Water Supply Scheme during the years 1965-66 and 1966-67;
- (b) the amount actually advanced to Government of Maharashtra during these years; and utilised by the Government of Maharashtra (year-wise); and
- (c) the amount proposed to be given for the year 1967-68?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) and (b) In accordance with the procedure in vogue up to 1966-67 Central